

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.09.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 6787 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Amarendra Financial Pvt. Ltd. Vs. Cynosure Real Estates Pvt. Ltd.	Ravi Prakash
2.	I.A. No. 6788 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Dinkar Commercial Pvt. Ltd. Vs. Cynosure Real Estates Pvt. Ltd.	Ravi Prakash
3.	I.A. No. 6789 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Deepak Garg Vs. Sare Gurugram Private Limited & Anr.	Thomas Oommen
4.	I.A. No. 6800 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	CA Ashish Avinash Saoji. Vs. Uttamben Vijayraj Mehta & Ors.	G. Aniruth Purusothaman
5.	I.A. No. 6807 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	CA Ashish Avinash Saoji. Vs. Uttamben Vijayraj Mehta & Ors.	G. Aniruth Purusothaman
6.	I.A. No. 6861 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Manoj Kumar Goyal & Anr. Vs. Dinesh Khetan & Ors.	Rishi Kapoor

7.	I.A. No. 6887 of 2026 in Restoration App. (AT) No. ____ of 2026 in Comp. App. (AT) (Ins) No. 291 of 2026	Walchandnagar Industries Limited Vs. Swaraj India Agro Ltd.	Abha Gokhale
8.	I.A. No. 6919 of 2026 in I.A. No. ____ of 2026 in Comp. App. (AT) (Ins) No. 1551 of 2026	Consortium of SSR Townships Pvt Ltd and Sanjeev Mitla Vs. Rajiv Bajaj & Anr.	Raghav Dembla

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